

[Print](#)**Defective Case Register from 2026-02-04 to 2026-02-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/3435/2026	DIGAMBAR SETHI	2026-02-04	1. Date of order not correctly furnished Sl. no. 3 in Index and 6th line of the page no.3. 2. Page no.7 annex-1 and page no.11 annex-2 not exhibited.
2	D-WP(C)/4677/2026	JNYANANANDA PANDA	2026-02-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
3	D-WP(C)/4568/2026	RASHMI KANTA ACHARYA	2026-02-04	8-CAUSE TITLE NOT IN ORDER.
4	D-CMP/5073/2026	ANAND PRAKASH DAS	2026-02-04	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index
5	D-CRLMP/3618/2026	RAJIV KUMAR MAHANTA	2026-02-04	1. Nomenclature not correctly furnished Sl. no.3 in Index.
6	D-ABLAPL/3697/2026	ANUGRAHA NARAYAN SAMANTARAY	2026-02-04	1. In Annexure-1, some extra pages have been added to the FIR copy , it needs to be removed from FIR copy 2. Annexure-1 not attested
7	D-ABLAPL/3641/2026	SANJIB KUMAR BHANJADEO	2026-02-04	Page No.13 not legible.
8	D-WP(C)/4562/2026	SUKANTA KUMAR MISHRA	2026-02-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
9	D-ABLAPL/3754/2026	ALEKHA KUMAR SAHOO	2026-02-04	.Receipt Showing Serv.copy To CBI not Filed.
10	D-ABLAPL/3635/2026	GYANA RANJAN DHAL	2026-02-04	In view of the ord. dtd.5-1-2026 passed in ABLAPL NO. 15001/2025 second ABLAPL may not lie.
11	D-WP(C)/4566/2026	JANAKALYANA MOHANTY	2026-02-04	Date of copy of gazette Notification vide annex-5 not tally with Index.
12	D-WP(C)/4574/2026	SAROJA KANTA SAMAL	2026-02-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.
13	D-WP(C)/4355/2026	SANTOSH KUMAR SAMANTARAY	2026-02-04	1 . Address of O.P. -4to 6 not mentioned.
14	D-ABLAPL/3612/2026	MANAS KUMAR CHAND	2026-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.
15	D-WP(C)/4575/2026	SIDHESWAR MALLIK	2026-02-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-ABLAPL/3755/2026	ALEKHA KUMAR SAHOO	2026-02-04	.Receipt Showing Serv.copy To CBI not Filed.
17	D-CONTC/4698/2026	ADV.	2026-02-04	Address of the Honble court wrongly furnished.
18	D-BLAPL/3772/2026	SARAT KUMAR JENA	2026-02-04	1. pending before the court mentioned in the cause title not tally with Rejection order.
19	D-ABLAPL/3634/2026	PANKAJ KUMAR SAHOO	2026-02-04	1-COURT FEE IS DEFICIENT.

20	D-ABLAPL/3643/2026	LALIT KUMAR MAHARANA	2026-02-04	In Declaration paragraph No. not furnished.
21	D-BLAPL/3753/2026	PRAMOD KUMAR BOHIDAR	2026-02-04	1. In declaration under affidavit, information not correctly furnished.
22	D-ABLAPL/3625/2026	SATYAM DAS PATTANAIK	2026-02-04	1. Petitioner being minor not represented through his guardian in C.T
23	D-WP(C)/4576/2026	TUSAR KUMAR MISHRA	2026-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
24	D-ABLAPL/3717/2026	SAROJ KUMAR PADHI	2026-02-04	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page marking of Ann.1 in Index not correct as page 15 has not been marked. 2. Page 15 not attested. 3. Relation of Deponent with Ratnakar Swain in Sl.2 of Affidavit wrongly mentioned.
25	D-WP(C)/4312/2026	GOURAV MOHANTY	2026-02-04	Annexure-6 not neat.
26	D-BLAPL/3758/2026	HIMANSHU SEKHAR MISHRA	2026-02-04	1. Page no 1 6 of the application not signed by the advocate
27	D-ABLAPL/3540/2026	MRITUNJAY BANERJEE	2026-02-04	1. GR Case No. left blank in CT, Para 1 to 3 and Prayer.
28	D-WP(C)/4352/2026	SANTOSH KUMAR SAMANTARAY	2026-02-04	.Address of o.p. no-4 to 6 not mentioned.
29	D-BLAPL/3721/2026	RABINDRA NATH PRUSTY	2026-02-04	Paragraphs incorrectly mentioned in declaration of affidavit.
30	D-WP(C)/4577/2026	PRAJNA SARITA MOHANTY	2026-02-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not partial neat.
31	D-WP(C)/4685/2026	BHAGABAT PRASAD RATH	2026-02-04	1.Rs 50/- not paid in V.nama.
32	D-CRLMC/3587/2026	GAJENDRANATH ROUT	2026-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Assessment slip,Synopsis and Date chart
33	D-ABLAPL/3680/2026	APURBA DAS	2026-02-04	Annexure No.2 not filed.
34	D-WP(C)/4571/2026	CHITRASEN PARIDA	2026-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit of the I.A.
35	D-WP(C)/4711/2026	DR.PURUSOTTAM CHULI	2026-02-04	1. Ann.1 page 16 and 17 not legible. 2. Ann.3 not related to the Petitioner.
36	D-WP(C)/4474/2026	TUSHAR KANTA NAYAK	2026-02-04	1. Annexure-1 and 2 not attested. 2. Page no 12 not legible
37	D-ABLAPL/3668/2026	SAROJ KUMAR PADHY	2026-02-04	Page No.9 10 and 12 Not legible.
38	D-WP(C)/4572/2026	SUKANTA KUMAR MISHRA	2026-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not correctly mentioned in the affidavit.
39	D-CRLMC/3759/2026	SNEHASISH BEHERA	2026-02-04	1. As per impugned order under Annexure-1, Nomenclature of the case C.T.(Session) does not tally with Synopsis and petition.
40	D-CONTC/4570/2026	ISRAIL KHAN	2026-02-04	1. Date of order not correctly furnished Sl. no.4 in Index.
41	D-CRLMC/3542/2026	SWARAJ PATEL	2026-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Assessment slip and Index. 2.As per impugned order under Annexure-2, the name of the lower court does not tally with Prayer of the petition.
42	D-WP(C)/4690/2026	RAGHUNATH DASMOHAPATRA	2026-02-04	1.Rs 50/- not paid on V.nama.
43	D-CRLMC/3630/2026	MANAS KUMAR CHAND	2026-02-04	.Subject Code Not Furnished .
44	D-WP(C)/4472/2026	TUSHAR KANTA NAYAK	2026-02-04	1. Annexure-1 and 2 not attested. 2. In Annexure-2, complete list not furnished. after sl no 3,there is sl no 22
45	D-CRLMC/3787/2026	JAGANNATH KAMILA	2026-02-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
46	D-WP(C)/4466/2026	ASHOK KUMAR SAHOO	2026-02-04	1. Page 16,22 not legible. 2. page marking not done correctly. After page 16 there is marked as page 18
47	D-CONTC/4606/2026	ADV.	2026-02-04	Reference certificate not furnished.
48	D-WP(C)/4476/2026	TUSAR KANTA MAHANTA	2026-02-04	1.Page marking of Ann.1 in Index not correct. 1. Date of retirement mentioned in Para 1 not correct.
49	D-EXP/54494/2025	PRADIPTA KISHORE BHUYAN	2026-02-04	Provision of Law Incorrect. 2.Code Incorrect. 3. Not signed by verificant in verification at page no.5. 4. C. copy of impugned order not in proper place.
50	D-WP(C)/4691/2026	SAMARENDRA BAHADUR	2026-02-04	1. Ground not mentioned in petition.
51	D-CRLMC/3522/2026	JUGALA KISHORE PANDA	2026-02-04	1. Annexur-1 not properly page marked in Index.2. Paragraph no. not correctly furnished in the petition.
52	D-CRLMC/3649/2026	BHAGABAT PRASAD RATH	2026-02-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fund of Rs.50/- not paid in V.nama.
53	D-WP(C)/4722/2026	HRUDANANDA MOHAPATRA	2026-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking of Date Chart not correct. 2. 1st items of Date Chart not correct. 3. Ann.6 not attested. 4. Description of Ann.4 in Index

				not correct. 5. Case No. mentioned in Para 8 not correct.
54	D-WP(C)/4693/2026	RAGHUNATH DASMOHAPATRA	2026-02-04	.Rs 50/- not paid V.nama.2 Page no-18 not legible.
55	D-CRLA/3695/2026	DIPTI RANJAN MOHAPATRA	2026-02-04	Status of appellant not furnished, and Trachi Market has been mentioned instead of Tarini Market in address 2.Code Wrongly indicated 3.Name of the advocate for the appellant and Erl.No.not mentioned in capital letters on index
56	D-CONTC/4628/2026	ADV.	2026-02-04	PAGE NOS.9 10 11 NOT NEAT AND LEGIBLE
57	D-CRLMP/3564/2026	BISWAJIT PASAYAT	2026-02-04	.Subject Code incorrectly Mentioned
58	D-CRLMA/3793/2026	RAJIV KUMAR MAHANTA	2026-02-04	Page no. 23 not available.
59	D-CONTC/4638/2026	ADV.	2026-02-04	CAUSE TITLE OF W.P(C) NO.36852/2025 BE FILED THEN PUT UP FOR SR
60	D-ABLAPL/3692/2026	BIBHUTI BHUSAN BEHERA	2026-02-04	1. Age of Pet. No.32 not mentioned in CT. 2. Ann.1 page 19 and 20 not marked.
61	D-WA/4449/2026	MITU KUMAR BISWAL	2026-02-04	8-CAUSE TITLE NOT IN ORDER. Annexure-4 not mentioned on page no 58.
62	D-WP(C)/4640/2026	CHITRASEN PARIDA	2026-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration in the petition and I.A.2.Date of Condonation petition under Annexure-4 does not tally with Index and para-6 of the petition.
63	D-WP(C)/4653/2026	SRITAM KUMAR NAYAK	2026-02-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.23 29 30 and 31 not neat and legible.
64	D-CMAPL/3561/2026	ADV.	2026-02-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. AU fee Rs 2.25/- to be filed. 2.C. copy of impugned order not filed. 3.Provision of Law Incorrect.
65	D-WP(C)/4488/2026	PRAKASH KUMAR JENA	2026-02-04	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index
66	D-ARBP/4657/2026	DEBASHIS NANDA	2026-02-04	Court Fee Rs. 500/ payable, paid only 6/ rest amount to be paid
67	D-ABLAPL/3757/2026	ALEKHA KUMAR SAHOO	2026-02-04	.Receipt Showing Serv.copy To CBI not Filed.
68	D-CONTC/4505/2026	DR.PURUSOTTAM CHULI	2026-02-04	Annexure-1 mentioned two times in petition.
69	D-WP(C)/4678/2026	BHAGABAT PRASAD RATH	2026-02-04	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Hologram of Rs.50/- to be paid on V>Nama.
70	D-WP(C)/4669/2026	RAGHUNATH DASMOHAPATRA	2026-02-04	1.Hologram Of Rs50/- To be Paid on V>Nama.

71	D- CONTC/55485/2025	ADV.	2026-02-04	i)Further contc. proceeding not maintainable as per order dated 13. 12. 2024 passed in contc. no. 2891/2021.
72	D-WP(C)/4623/2026	SHIVSANKAR MOHANTY	2026-02-04	page no. 15 and 16 are not neat and legible.
73	D-WP(C)/4370/2026	SAIBRATA RATH	2026-02-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-WP(C)/5063/2026	NIKUNJA KUMAR ROUT	2026-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of petitioner not correct in affidavit.Authorization not correctly mentioned . LTI not attested in Vnama.
75	D-WP(C)/4367/2026	AKASH KUMAR PATTJOSHI	2026-02-04	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Page Nos-14 27 Are Not Available
76	D-WP(C)/4627/2026	SAMEER KUMAR DAS	2026-02-04	1. Annex.16 mentioned in the C.T. not tally with index.2. page nos. 21 22 and 25 are not neat and legible.3.As per index, annexs 8 and 9 not properly arranged.4. Date of annex.16 not tally with index
77	D-WP(C)/4484/2026	SANDIPANI NAYAK	2026-02-04	1. Synopsis and Date Chart not page marked. 2. Ann.2 not marked.
78	D-WP(C)/4633/2026	NITYA RANJAN SAHOO	2026-02-04	1. Address of op.1 not properly furnished.2. Sl. nos.12 and 13 are not mentioned in petition para.3.
79	D- CRLMP/3430/2026	SARADA PRASAD DASH	2026-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. HBAWF fee Rs.50/- to be paid on V.nama.
80	D- CONTC/4621/2026	ADV.	2026-02-04	1.Age and Address of the petitioner in cause title not tally with affidavit.
81	D- CONTC/4610/2026	ADV.	2026-02-04	1. Date of order not correctly furnished in para no.2. 2. FAO case number and date of order not correctly furnished in last line of the para no.3
82	D-WP(C)/4666/2026	HRUDANANDA MOHAPATRA	2026-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.Fee of Rs.12/-to be paid on C.T
83	D- CRLMP/3553/2026	BRUNDABAN ROUT	2026-02-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
84	D-WP(C)/4635/2026	PRABODHA CHANDRA NAYAK	2026-02-04	1. page nos. 93 94 97 116 147 and 149 are partially legible.
85	D-CRLA/2852/2026	PRASANTA KUMAR SAHOO	2026-02-04	Code Wrongly indicated 2.Petition in I.A.No.343/2026 for bail seems incomplete
86	D- CONTC/4709/2026	ADV	2026-02-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

87	D-WP(C)/4485/2026	SANDIPANI NAYAK	2026-02-04	1. Age of Deponent and name of father mentioned in Sl.1 of affidavit not correct. 2. Ann.1 page 8 and Ann.2 page 21 not neat. 3. Description of Ann.1 in Index not correct.
88	D-MACA/2869/2026	GOKULANANDA SAHU	2026-02-04	further SR after furnish valuation of present appeal with court fee payable
89	D-WP(C)/4946/2026	SOUMYAKANTA MOHAPATRA	2026-02-04	Annexure-4 not neat
90	D-CONTC/4728/2026	SUBASH CHANDRA PUSPALAKA	2026-02-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Or. Dt.23-10-2024 in index not tally with para no. 14.2. page nos. 15 to 17 are not neatly legible.
91	D-WP(C)/4828/2026	SATYABRATA MOHANTY (1)	2026-02-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-WP(C)/3975/2026	SUBHRANSU BHUSAN MOHANTY	2026-02-04	1. Annexures not attested. 2. Book Mark of Ann.4 be corrected as TPCODL. 3. Book Mark of Ann.6 date be corrected as 3.8.2024.
93	D-CRLREV/3498/2026	SOUBHAGYA KUMAR DASH	2026-02-04	1.In total Rs 33/- not paid An Affidavit in petition as well as both I.A.s.
94	D-MACA/2883/2026	GOKULANANDA SAHU	2026-02-04	further SR after furnish valuation of present appeal with court fee payable
95	D-WP(C)/4407/2026	RUDRA MADHAB BISWAL	2026-02-04	1. Ann.5 not legible.
96	D-WP(C)/4958/2026	AMITABH MISHRA	2026-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the declaration of the affidavit and also I.A.
97	D-CMP/4757/2026	PRADYUMNA KUMAR NAYAK	2026-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Other Parties of the Trial Court not added in the Petition.
98	D-CONTC/4625/2026	ADV.	2026-02-04	1. As per mentioned in Index acknowledgement receipt not filed
99	D-CMP/3524/2026	MAHESWAR MOHANTY	2026-02-04	Address of O.P No-13 not mentioned in the Petition
100	D-WP(C)/4436/2026	DEBADATTA MOHANTY	2026-02-04	1. In paragraph 4 of the Writ petition, appointment date wrongly furnished. 2. Annexure-1 not legible
101	D-CONTC/4660/2026	ADV.	2026-02-04	1.PETITIONER NO.05 IN W.P(C) NO.11843/2024 (PAGE NO.17) NOT MADE PETITIONER IN CONTC. PETITION (PAGE NO.1) 2. PETITIONER NO. 06 IN CONTC. OF C.T OF PAGE NO.1 OMITTED 3.NOT CORRECTLY ADDRESS TO THE HONBLE COURT. PUT UP FOR SR AFTER REMOVAL OF DEFECT
102	D-CONTC/4652/2026	ADV.	2026-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

103	D-CRLA/3508/2026	SATYA NARAYAN MISHRA 4	2026-02-04	Status of appellants not furnished 2.Code Not indicated 3. Synopsis and date chart not marked on index
104	D-CRLREV/3622/2026	JNYANANANDA PANDA (C.G.C.)	2026-02-04	1.Rs 12 not paid on V.nama.
105	D-MACA/2865/2026	GOKULANANDA SAHU	2026-02-04	further SR after furnish valuation of present appeal with court fee payable
106	D-WP(C)/4871/2026	ASHIT KUMAR DASH	2026-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
107	D-WP(C)/4529/2026	SANKET KANUNGO	2026-02-04	Page no. 16 not in order
108	D-WP(C)/4360/2026		2026-02-04	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. Annexure-4 not mentioned in file.All pages are not signed
109	D-CRLREV/3654/2026	BIBHU PRASAD DAS	2026-02-04	1. Put up S.R. after filing C.Copy of Annex-2.
110	D-MACA/2859/2026	GOKULANANDA SAHU	2026-02-04	further SR after furnish valuation of present appeal with court fee payable
111	D-CRLA/3527/2026	BINI MISHRA	2026-02-04	Annexure-1 not marked on index
112	D-CRLA/3515/2026	SAMARESH PATTANAIK	2026-02-04	Code Wrongly indicated 2.The name of the advocate for the appellant not mentioned in capital letters on index
113	D-WP(C)/4760/2026	SIBASIS SAMANTARAY	2026-02-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
114	D-WP(C)/4706/2026	ACHYUTANANDA PATTANAIK	2026-02-04	1. Ann. mentioned in Para 9 not correct. 2. Ann.6 page 23 not legible. 3. Ann.4 has been marked as Ann.3. 4. Notary has not signed IA.
115	D-STREV/54829/2025	CHITTA RANAJAN DAS	2026-02-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Period of Delay 20 days
116	D-BLAPL/3745/2026	SURENDRA MOHANTY	2026-02-04	3-AUTHENTICATION FEE IS DEFICIENT. 1. Advocate has not signed each page of bail application. 2. Age of the petitioner mentioned in the cause title is no tally with Rejection order.
117	D-STREV/54823/2025	CHITTA RANAJAN DAS	2026-02-04	1.Period of Delay 20 days
118	D-BLAPL/3679/2026	PANCHANAN PANIGRAHI	2026-02-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
119	D-BLAPL/3574/2026	PRANAB KUMAR DAS	2026-02-04	14-NOT PROPERLY INDEXED. 1.Case pending before the Lower Court mentioned Sessions Judge instead of Addl. Sessions Judge. 2.Rejection order not paginated and not marked as Annexure-1.
120	D-WP(C)/4768/2026	SIBA PRASAD SWAIN	2026-02-04	Date of copy of promotion order vide annex-1 not tally with Index.

121	D-BLAPL/3719/2026	SUSHANTA KUMAR JOSHI	2026-02-04	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Paragraphs incorrectly mentioned in declaration of the affidavit.
122	D-BLAPL/3711/2026	ADITI HOTA	2026-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Two types of deponent name mentioned in affidavit. 2.Page No. 11 partly legible.
123	D-WP(C)/4477/2026	BANSHIDHAR SATAPATHY	2026-02-04	page nos. 13 14 and 16 are not neat and legible.
124	D-ABLAPL/3732/2026	AMULYA RATNA PANDA	2026-02-04	i) Page no. 13 not complete.
125	D-WP(C)/4821/2026	PRASHANTA KUMAR DAS	2026-02-04	.Subject Code Not Furnished .
126	D-WP(C)/4365/2026	SASWATA PATNAIK	2026-02-04	1.Complete Address Of O.P.No-6 Not Furnished.
127	D-WP(C)/4758/2026	SOUMYA RANJAN MOHANTY	2026-02-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 not neat.
128	D-BLAPL/3729/2026	SUMITRA PATRA	2026-02-04	1.Petition not properly arranged as per pagination. 2.Paragraphs not properly mentioned in declaration of the affidavit
129	D-WP(C)/4473/2026	BANSHIDHAR SATAPATHY	2026-02-04	1. Petitioners.no. 4 and 5 not properly furnished his address in C.T. 2. page nos. 18 and 19 partially legible.
130	D-BLAPL/3626/2026	BYOMOKESH SAHOO	2026-02-04	.Receipt Showing Serv.copy To Vigilance not Filed.
131	D-RVWPET/4668/2026	SUBHADUTTA ROUTRAY	2026-02-04	i) Para no. not correctly furnished in declaration. ii) Page no. 35 not in proper place.
132	D-ABLAPL/3811/2026	DEEPAK KUMAR RATHA	2026-02-04	page no.10 partially neat.
133	D-ABLAPL/3756/2026	ALEKHA KUMAR SAHOO	2026-02-04	.Receipt Showing Serv.copy To CBI not Filed.
134	D-BLAPL/3600/2026	JNYANANANDA PANDA	2026-02-04	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
135	D-WP(C)/4922/2026	SWAPNIL ROY	2026-02-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Complete annexures not mentioned in Book mark ..Index not page marked completely.Page nos. 260 261 267 269 and 270 not neat.
136	D-MSA/711/2026	DILLIP KUMAR PRADHAN	2026-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
137	D-CRLMC/3466/2026	SHYAM MANOHAR	2026-02-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.

138	D- CONTC/4195/2026	SURAJ MOHANTY	2026-02- 04	8-CAUSE TITLE NOT IN ORDER. 1. Period of Delay 1016 days delay i) Address of the contemnor not complete in cause title. ii) Reference certificate not furnished.
139	D-WP(C)/4565/2026	SUKANTA KUMAR MISHRA	2026-02- 04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 04-02-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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